

6. The public notice sought proof of claims from operational creditor in from B as stipulated in Regulation 7. Till the last date of claim (i.e...11.7.17) the undersigned interim professional has received claims from the following creditor

Sl.No.	Name of the creditor	Amount of claim
1	R. A Daga & Co	27,500
2	A. S. Daga & Co.	258,000